

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 7036 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 02 May, 2024

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh hereby specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

Sl. No.	Name of the Judicial Magistrate First Class	Present place of posting	Civil District
1	Smt. Kewara Rajput, J.M.F.C., Durg	Durg	Durg
2	Ku. Surabhi Dhangad, J.M.F.C., Durg		
3	Shri Nilesh Kumar Baghel, J.M.F.C., Durg		
4	Shri Ajay Lakra, J.M.F.C., Surajpur	Surajpur	Surajpur
5	Shri Puneet Tigga, J.M.F.C., Surajpur presently posted as J.M.F.C, Marwahi	Marwahi	Bilaspur
6	Shri Praveen Kujur, J.M.F.C., Surajpur	Surajpur	Surajpur
7	Shri Vivek Kumar Tandon, J.M.F.C., Surajpur		
8	Smt. Savitri Raksel, J.M.F.C., Surajpur		

BY ORDER OF THE HIGH COURT

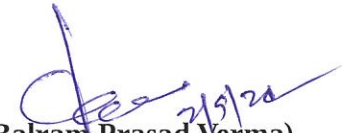

(Balram Prasad Verma)
Registrar General

Endt. No. 7037 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 02 May, 2024

- 1) Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 3) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The District and Sessions Judge, **Durg/Surajpur/Bilaspur** *for information and necessary action.*
- 5) The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E./ Confidential), High Court of Chhattisgarh, Bilaspur, *for information.*
- 6) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 7) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*

- 8) The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 9) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 10) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
- 11) (1) Smt. Kewara Rajput, J.M.F.C., Durg, (2) Ku. Surabhi Dhangad, J.M.F.C., Durg, (3) Shri Nilesh Kumar Baghel, J.M.F.C., Durg, (4) Shri Ajay Lakra, J.M.F.C., Surajpur, (5) Shri Puneet Tigga, J.M.F.C., Surajpur presently posted as J.M.F.C., Marwahi (6) Shri Praveen Kujur, J.M.F.C., Surajpur, (7) Shri Vivek Kumar Tandon J.M.F.C., Surajpur, (8) Smt. Savitri Raksel, J.M.F.C., Surajpur *for information & necessary action.*
- 12) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
- 13) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*


(Balram Prasad Verma)
Registrar General